## बिलि है। 5 मीज की थरीय दूरी में कार उसकर कीर है।

(इ) जी नहीं, चाल्यी, मुणाहारी प्षायत के प्रंतरंत खर्दी मूलपुर ते गामबालियों ते त्वकबर बोमने के लिए. एक थाविका प्राप्त हुई है।
(ग) प्रस्ताब की जाब की आा रही है।

## Telephone coanections

100. Dr. Ranen Sen: Will the Minister of Communications be pleased to state:
(a) the total number of applications for new telephone connections now pending in Calcutta. Bombay, Madras. Delhi and other big towna of India; and
(b) when the majority of the applicants will be supplied with telephones?

The Minister of State in the Departments of Pariliamentary Affalrs and Comunications (Shri I. K. Gujral): (a) The information is as under:

| Name of Tocon | Waiting List |
| :--- | ---: |
| Calcuits | 77019 |
| Bombay | 72178 |
| Delhi | 58589 |
| Madras | 12509 |
| Bangalore | 7182 |
| Kanpur | 8628 |
| Pooma | 4197 |

(b) It is not possible in fix any time limit. Erforts are continuously being made to open new exchanges and expand the existing exchanges, within the avaliable resources.

## Fropagatien of Imitian Languages

## 101. Mr. Tamot Sea:

Enel Vhenwa Nath Faciley:
Will the Miniater of Edmeation be pleased to state:
(a) the amount opent in the Third Mand poripd tor the propegation and
development of the Indian languages and the details thereof?

The Mininter of state in the Ministry of Education (ghri Sher Singt): A statement giving information regarding the amount spent by the Central Government on the propagation and development of the Indian languages is placed on the Table of the House. [Placed in Library. See No. LT-344/87].

## Number of Children in N.D.M.C. Primary Sehools

102. Shrt Eswara Reddy: Will the Minister of Education be pleased to state:
(a) whether there is a rule that in the Primary Schools under the New Delhi Municipal Committee, the number of children admitted in a School and the number of children permitted in a Class or Section should not exceed a certain limit;
(b) if so, the maximum number of children a School and a Class thereof is required to admit separately: and
(c) the details of the schools where number of children exceeds the required number?

The Mhister of State in the Minktry of Edacation (Shri Ehagwat Jha Arad): (a) and (b). There is no specinic rule but according to a Resolution passed by the New Delhi Municipal Committee on 3rd March, 1967 as far as possible the number of students in a Primary School should not exceed 600. For the strength of a Section also there is no rule but normally the number is not permitted to exceed 50 . If the number of children in a Section exceeds 50 the Section is bifurcated and a separate teacher is provided for a new Section. The strength of a Class depends on the number of Section.
(c) There is no gehool in which the number of children in a Section ens. ceeda BQ, but according to the fitoornt?

